

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 10.09.2020

(Morning Session)	(Afternoon Session)
<p>Hearing / Objection</p> <p>1. CrI.Misc.No. 5266/2020 2. CrI.Misc No. 5297/2020</p> <p>Hearing</p> <p>3. A.S.No. 5002/2019 4. A.S. No.5001/2018 5. AA.No. 5008/2019 6. Ex.No. 5025/2017 7. Ex.No. 5031/2017 8. Ex.No. 5019/2017 9. Ex.No. 5030/2017 10.Ex.No. 5097/2018 11.Ex.No. 5087/2018 12.R.A.No. 5062/2019 13.R.A.No. 5033/2017</p> <p>Arguments</p> <p>14. M.V.C. No. 6/2018 15.M.V.C. No.28/2018</p>	<p>Arguments</p> <p>1. M.V.C.No.13/2016 2. R.A. No. 5037/2019 3. R.A.No. 5024/2019 4. R.A. No. 5022/2019 5. R.A. No.5003/2018 6. R.A. No. 5057/2018 7. R.A. No. 5045/2017 8. R.A. No. 5031/2016 9. R.A. No. 5002/2018 10.R.A. No. 5028/2019 11.M.A.No. 5004/2020 12.M.A.No. 5027/2019 13.M.A.No. 5020/2019</p> <p>ORDERS</p> <p>14.CrI. Misc No. 5283/2020 15.CrI. Misc.No. 5288/2020</p>


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 10-09-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 146/2011	Arguments
2	Mis. No. 18/2014	Arguments
3	O.S. No. 497/2014	Hearing
4	O.S. No. 348/2015	Hearing
5	O.S. No. 497/2016	Hearing
6	O.S. No. 338/2017	Hearing
7	O.S. No. 555/2014	Issues
8	O.S. No. 310/2014	Issues
9	O.S. No. 165/2014	Issues
10	O.S. No. 419/2015	Issues
11	O.S. No. 81/2016	Issues
12	O.S. No. 483/2016	Issues
13	O.S. No. 224/2017	Issues
14	O.S. No. 198/2017	Issues
15	O.S. No. 692/2014	Issues
Afternoon Session		
16	O.S. No. 437/2018	Issues
17	O.S. No. 298/2014	Steps
18	O.S. No. 31/2015	Steps
19	O.S. No. 208/2015	Steps
20	O.S. No. 32/2015	Steps
21	O.S. No. 490/2016	Steps
22	O.S. No. 450/2016	Steps
23	O.S. No. 241/2016	Steps
24	O.S. No. 596/2016	Steps
25	O.S. No. 581/2016	Steps
26	O.S. No. 480/2016	Steps
27	O.S. No. 82/2017	Steps
28	O.S. No. 55/2017	Steps
29	O.S. No. 226/2017	Steps
30	O.S. No. 484/2016	Steps

Sd/-
Prl. S.C.J. and JMFC, Anekal.

**List of cases which are posted on 10-09-2020 in the court of
Addl. Senior Civil Judge & JMFC, Anekal.**

Morning Session		
Sl. No.	Case No.	Stage
1	O.S. No. 829/2013	Hearing
2	O.S. No. 709/2013	Hearing
3	O.S. No. 193/2020	Hearing
4	O.S. No. 536/2020	Hearing
5	O.S. No. 26/2006	Arguments
6	O.S. No.1494/2006	Arguments
7	O.S. No. 1019/2016	Arguments
8	O.S. No. 818/2013	Issues
9	O.S. No. 759/2014	Issues
10	O.S. No. 812/2014	Issues
11	O.S. No. 826/2014	Issues
12	O.S. No. 1050/2014	Issues
13	O.S. No. 891/2015	Issues
14	O.S. No.920/2015	Issues
15	O.S. No. 539/2017	Issues
Afternoon Session		
16	O.S. No. 860/2018	Issues
17	O.S.No. 1391/2014	Issues
18	O.S. No. 438/2010	Steps
19	O.S. No. 871/2012	Steps
20	O.S. No. 699/2012	Steps
21	O.S. No. 1112/2016	Steps
22	O.S. No. 786/2017	Steps
23	O.S. No. 840/2017	Steps
24	O.S. No. 763/2019	Steps
25	O.S. No. 950/2019	Steps
26	O.S. No. 970/2019	Steps
27	O.S. No. 1004/2019	Steps
28	O.S. No. 1042/2019	Steps
29	O.S. No. 1179/2019	Steps
30	O.S. No. 1070/2018	Judgment

Sd/-
Addl. S.C.J. & JMFC, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 10.09.2020

<i>Morning Session</i>	<i>Stage of the Case</i>
1) CC No.655/2012	Hear Before Charge
2) CC No.713/2014	Hear Before Charge
3) CC No.425/2016	Hear Before Charge
4) CC No.948/2016	Hear Before Charge
5) CC No.1015/2016	Hear Before Charge
6) CC No.1016/2016	Hear Before Charge
7) CC No.1064/2016	Hear Before Charge
8) CC No.1108/2016	Hear Before Charge
9) CrI.Misc No.379/2019	Evidence
10) PCR No.454/2019	Hearing
11) CC No.592/2014	Further Arguments/ Judgment
12) OS No.508/2012	Arguments
13) OS No.630/2012	Arguments
14) OS No.10/2018	Evidence
15) OS No.274/2020	Hearing
<i>* After Noon Session *</i>	
1) OS No.542/2015	Further Arguments
2) PCR No.96/2018	Sworn Statement
3) PCR No.205/2019	Sworn Statement
4) PCR No.36/2019	Sworn Statement
5) PCR No.201/2020	Sworn Statement
6) CC No.1756/2016	Hear Before Charge
7) CC No.1761/2016	Hear Before Charge
8) CC No.1948/2016	Hear Before Charge
9) CC No.1992/2016	Hear Before Charge
10) CC No.144/2017	Hear Before Charge
11) CC No.448/2017	Hear Before Charge
12) CC No.453/2017	Hear Before Charge
13) CC No.678/2017	Hear Before Charge
14) CC No.833/2017	Hear Before Charge
15) OS No.280/2011	Evidence

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.


 Prl.Civil Judge and JMFC.,
 Anekal.

Matter listed on 10.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.501/2017	16	OS No.47/2019
2	OS No.635/2018	17	OS No.221/2016
3	OS No.543/2018	18	OS No.507/2017
4	OS No.33/2019	19	OS No.628/2008
5	OS No.517/2012	20	OS No.126/2020
6	OS No.193/2015	21	OS No.87/2019
7	OS No.53/2016	22	OS No.537/2016
8	OS No.177/2016	23	OS No.358/2019
9	OS No.209/2016	24	OS No.315/2018
10	OS No.211/2016	25	OS No.641/2015
11	OS No.517/2016	26	OS No.693/2006
12	OS No.291/2017	27	OS No.467/2017
13	OS No.221/2017	28	OS No.163/1991
14	OS No.551/2018	29	OS No.283/2009
15	OS No.425/2018	30	OS No.377/2015

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,

Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 10-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 402/18	Argument	1	OS.No. 94/08	Argument
2	OS.No. 157/11	Argument	2	OS.No. 237/08	Hearing
3	OS.No. 283/18	Hearing	3	OS.No. 296/19	Hearing
4	OS.No. 256/19	Hearing	4	OS.No. 179/12	Hearing
5	OS.No. 25/15	Hearing	5	OS.No. 492/11	Hearing
6	OS.No. 149/19	Hearing	6	OS.No. 279/12	Hearing
7	OS.No. 380/10	Hearing	7	OS.No. 794/12	Hearing
8	OS.No. 95/11	Hearing	8	OS.No. 259/19	Hearing
9	OS.No. 160/10	Evidence	9	OS.No. 454/08	Hearing
10	OS.No. 58/07	Evidence	10	OS.No. 323/07	Hearing
11	OS.No.57/07	Evidence	11	OS.No. 53/20	Hearing
12	OS.No. 213/17	Hearing	12	OS.No. 414/12	Evidence
13	OS.No. 396/09	Hearing	13	OS.No. 404/18	Evidence
14	OS.No. 62/18	Hearing	14	OS.No. 389/12	Evidence
15	OS.No. 476/13	Hearing	15	PCR.No. 554/17	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


09/09
II Addl. Civil Judge & JMFC,
Anekal.